NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013 CA No. 266/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s. M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Shantamn Lingh
Admocase for Petitioner
Up Dut Menon Dunmorrset

2. Simil Perolit apo Suggesta Choadlay Advocates for respondent 2 to 5 Jugadal 16 Dhru & CO.

Order

C.P. No. 93/397-398/CLB/MAH/2013

- 1. Both the parties are present.
- 2. At the convenience of both the Ld. Counsel matter is listed for hearing on 02.09.2016 at 2:30 PM.

sd/-

Dated: 31.08.2016

Shri M.K. Shrawat Member (Judicial)